COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA No. 1795 of 2018 in DFR NO. 4876 of 2018

Dated: 13th December, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Marakka Solar Power Project LL.P & Anr Vs. Mangalore Electricity Supply Company Limited & Anr			•••	Appellant(s)
			Respondent(s)	
Counsel for the Appellant(s)	:	Ms. Shubhranshu Pad Mr. Ashish Yadav	hi	

<u>ORDER</u>

IA NO. 1795 OF 2018

(Application for urgent listing)

For the reasons set out in the application, list the matter on <u>3-1-2019</u> subject to curing the defects.

Application is disposed of.

(S. D. Dubey) Technical Member

(Justice Manjula Chellur) Chairperson